GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 2580

TO BE ANSWERED ON WEDNESDAY, THE 3rd JANUARY, 2018

Legal Aid Clinics

2580. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of States which have functional Legal Aid Clinics established as a part of the access to justice project State and district-wise; and
- (b) whether the Government plans to expand this project to remaining States as well and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE AFFAIRS (SHRI P.P.CHAUDHARY)

(a) & (b) The Government of India, in partnership with UNDP, has set up five legal aid clinics in the states of Maharashtra and Odisha under Access to Justice Project. Of these, two are working in Mumbai and three (one each in Khurda, Cuttack and Puri districts) in Odisha.

Under the Access to Justice Project for States in the North East (viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura) and Jammu & Kashmir, Government of India has set up 46 legal aid clinics in the districts of Mon and Tuensang of Nagaland.

In addition, under the National Legal Services Authority (Legal Services Clinics) Regulations, 2011, a total 21405 such legal aid clinics have been established at various times in jails, courts, Juvenile Justice Boards, law schools and villages in the country.